

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 207
CP No. 35/241-242/JPR/2021
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Shri Ravindra Pal Singh Saluja

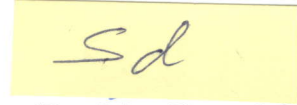
...Petitioner

Versus

M/s Moonlight Enterprises Pvt. Ltd. & Ors.

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter to
18.04.2023.



**(Prabhu Dayal Sewda)
Court Officer**

March 15, 2023